

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI
COMPETITION APPEAL (AT) NO.69 OF 2018

In the matter of:

Hindustan Petroleum Corporation Ltd

Appellant

Vs

Competition Commission of India & Ors

Respondents

For Appellant: Mr. Sanjay Kapur, MR. Bharath Gangadharan, Mr. Harshal Narayan Rao, Advocates.

Mr. Rajshekhar Rao, Mr Kunal Mehra, Mr Danish Khan, Mr Chaitanya Puri, Advocates for R2.

Mr. Anshuman Srivastava, Mr. Ankit Yadav, Advocates for VPT.

Mr. Samar Bansal, Mr. Manan Shishodia, Advocates for CCI.

With

COMPETITION APPEAL (AT) NO.70 OF 2018
and IA No.36 of 2019

In the matter of:

South Asia LPG Company Pvt Ltd

Appellant

Vs

Competition Commission of India & Ors

Respondents

For Appellant: Mr. Vikas Singh, Sr. Advocate, Mr. Amitabh Kumar, Ms Vibha Dhawan, Ms Ela Bali, Mr Parth Sehan, Advocates.

Mr. Rajshekhar Rao, Mr Kunal Mehra, Mr Danish Khan, Mr Chaitanya Puri, Advocates for R2.

Mr. Anshuman Srivastava, Mr. Ankit Yadav, Advocates for VPT.

Mr. Samar Bansal, Mr. Manan Shishodia, Advocates for CCI.

ORDER

18.07.2019 – Learned counsel for the parties are present. Heard further.

2. Post the case for further hearing on **23rd July, 2019 at 3 PM on top of the list.**

(Justice S.J. Mukhopadhaya)
Chairperson

(Justice Bansi Lal Bhat)
Member (Judicial)

Bm/gc